quantities of produce that are likely to be offered for sale by the farmers; and

(d) whether any changes have been made in the procedures for ensuring the least possible waste of time to the farmers and for prompt payment of the purchase value to them ?

THE MINISTER OF AGRI-CULTURE AND RURAL DE-VELOPMENT AND CIVIL SUP-PLIES (RAO BIRENDRA SINGH): (a) Necessary arrangements for offering price support to farmers are made well in time every year and will be made this year also.

(b) Yes, Sir.

(c) Adequate arrangements are being made for storage of procured grain. If necessary, additional accommodation will be hired during the peak procurement season.

(d) Even according to the existing procedure payments are being made promptly. Changes if called for by circumstances shall be made to ensure that farmer's interests remain protected.

Restriction on Sale of Loose Vanaspati Ghee

*115. SHRI RAM SINGH SHAKYA : SHRI SHEO SARAN VERMA :

Will the Minister of CIVIL SUPPLIES be pleased to refer to the reply given on 21 December, 1981 to Unstarred Question No. 4875 regarding curb on sale of vanaspati in Delhi and lay a statement showing :

(a) reasons for imposing restrictions on the sale of loose vanaspati ghee and in bulk packs while no such restriction has been put on the sale of smaller packs, thereby helping multinationals to earn more profit and cause difficulties for the consumers;

(b) steps taken to ensure that 90 percent of the vanaspati ghee is packed in bulk packs of 16.5 kg and the remainder in small packs; and

(c) the total production of vanaspati ghee by DCM Chemicals and Ganesh Flour Mills, Delhi from December, 1981 till to-date indicating the quantities packed in 16.5 kg, 5 kg, 4 kg, 2 kg and 1 kg tins separately together with the disposal thereof along with reasons for packing more ghee in small tins than 16.5 kg tins?

THE MINISTER OF AGRICUL-TURE AND RURAL DEVELOP-MENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c). With a view to providing relief to the common consumer, the Delhi Administration considered it necessary to regulate the distribution of vanaspati in bulk packs as well as in loose form. Accordingly, the retailers have been put under a legal obligation to sell vanaspati in loose form at the scale of 5 kg. per fortnight against food cards. However, no food card is required if the demand of the consumer is upto 1 kg. only. Vanaspati in small packs is mainly consumed by the well off consumers. Since the prices of vanaspati in small packs are considerably higher than those in loose form, it has not been considered necessary to put any restrictions or regulations on the sale of vanaspatiin small packs. Moreover, there is no scarcity of small packs in the market.

Keeping in view the total monthly production of vanaspati in Delhi, the Delhi Administration has considered the present ratio of bulk packs to small packs as sufficient to meet the requirement of all sections of the society. Bulk packs account for 68.18% of the total production of vanaspati in Delhi.

and despatches in bulk packs by D.C.M. Chemical Works. Delhi and Ganesh Flour Mills Co. Ltd., Delhi from December, 1981 onwards is enclosed.

A statement showing production

Statements

(Qty. in MTs.)

Period			SMALL PACKS			C		
	Bulk pack	5 Kg. 4	Kg. 2	Kg. 11	kg. Tot	- Gran tal Bulk	d Total s+Small	
D. C. M. Chemical	Works, D	elhi						
December, 1981	4072	240	1386	838	214	2678	6750	
January, 1982	264 1	329	1725	523	181	2758	5 399	
February, 1982 (1st to 14th)	145 7	115	685	323	88	1211	2668	
Ganesh Flour Mills	Co. Ltd.,	Delhi						
December, 1981	1938	_	2		-	2	1940	
January, 1982	2140						2140	
February, 1982 (1st to 15th)	1122	-	2	1		3	11 25	
Despatches of Vanas	pati to De	elbi :						
D.C.M. Chemical W	'orks, Del	lhi						
December, 1981	2482	58	356	234	69	717	3199	
January, 1982	1679	92	442	243	57	834	2513	
February, 1982 (1st to 14th)	1091	66	398	141	37	642	1733	
Ganesh Flour Mills	Co. Ltd.,	Delhi			•			
December, 1981	1885	_	1			1	1 8 86	
January, 19 82	2144						2144	
February, 1982 (1st to 15th)	1088	3 	1			1	1089	